IN THE SUPREME COURT OF INDIA CIVIL ORIGINAL JURISDICTION

MISCELLANEOUS APPLICATION NO. 2309/2020

IN

TRANSFER PETITION (CIVIL) NO.1031 OF 2019

NIDHI SETHI Petitioner

VERSUS

HARSH KUMAR Respondent

ORDER

As the transfer petition has become infructuous, learned counsel for the petitioner seeks permission to withdraw the miscellaneous application.

Accordingly, the application is dismissed as withdrawn.

	. J .
[ABHAY S. OKA]	

NEW DELHI; OCTOBER 01, 2021